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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① CIBI VISHMU

COUNSEL FOR
PETITIONER

hli.

② K. J. SURESH

Party in person
Respondent no: 4

Suf

③ B. PARTHASARATHY

Party-in-Person
Petitioner

Arav

④ PREETHI. S. ARASU
for Rajayopal + Raghunatha
Advocates

Counsel for Respd 1+2

Preethi

ORDER

Shri B Parthasarathy, petitioner alongwith his counsel, Shri Cibi Vishnu, present. Md Preethi S Arasu, counsel for R1 & R2 present and stated that R2 could not attend the Tribunal today. Counsel for petitioner stated that there is chance of settlement between the parties and sought time for reporting the progress in the matter. Time extended at request. Put up on **10.07.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)

bc